

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 76/2003

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE COMPANY: M/s. Chopra Hospital (P) Ltd. Vs. Ms. Usha Chopra

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Counsel for the Petitioner		
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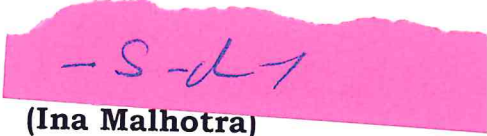
	For the Respondents (s):	None		
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ORDER

Ld. Counsel for the Petitioner submits that the compromise, though in progress, is likely to take some more time. She prays that the matter be adjourned sine die. Accordingly, at request of the petitioner, the matter is adjourned sine die.

File be consigned to the record room.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)